

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. G. R. AGRAWAL
COURT 36 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STATEMENT US 313 CR.P.C.</u>				
1	MAHA P I D 1999	100007/2000	STATE GB CB Vs PRADUMAN KUMAR SHARMA ORS.	SPP
Sub Matter: MISC APPLN MPID/0100429/2015				
Sub Matter: MISC APPLN MPID/0100333/2015				
Sub Matter: MISC APPLN MPID/0100334/2015				
Sub Matter: MISC APPLN MPID/0100027/2014				
<u>EVIDENCE PART HEARD</u>				
2	MAHA P I D 1999	100001/2002	STATE GB CB CID Vs SAU ARUNA RAMKRUSHNA BHATKAR ORS.	SPP
<u>HEARING</u>				
3	MAHA P I D 1999	100007/2017	The State Vinoba Bhave Nagar Police Station Vs Samayuddin Fakruddin Khan and others	
4	MISC APPLN MPID	100998/2017	Mukesh Mohan Sharma Director of Kuber Group of Co. Vs The State GB CB CID	
5	MISC APPLN MPID	100276/2018	Bal Krishna Laxman Bhuvad Vs State Of Maharashtra	
6	MISC APPLN MPID	100240/2020	M/s Prabhav Gruh Nirman Pvt. Ltd., Vs Tarunkumar Khatri (Dy. Coll.)(C.A.) and Anr	M/s. Purnanand and Co.
7	MISC APPLN MPID	100743/2020	Vivino Alphonso and Anr Vs The State of Maharashtra Economics Offence Wing	sartaj mr pathan
8	MISC APPLN MPID	100744/2020	Hansa Laxmichand Sangoi Vs The State of Maharashtra Economics Offence Wing	sartaj Mr. Pathan

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	MISC APPLN MPID	100745/2020	Reena Vivino Alphonso and Others Vs The State of Maharashtra Economics Offence Wing	sartaj mr. pathan
<u>EVIDENCE</u>				
10	MAHA P I D 1999	100007/2013	The State EOW Vs Dharam Hargovindas Bramhabhat and 1 anr.	
<u>CHARGE</u>				
11	MAHA P I D 1999	100009/2013	The State EOW Unit-7. Vs Arun Ramchandra Bhatkar	
<u>ORDER</u>				
12	MISC APPLN MPID	101516/2017	Nisar Ahmad Adam Sheikh and other 2 Vs State Of Maharashtra	
13	ABA	100825/2020	Manjusha Anil Kumar And 2 Others Vs State Marine Drive Police Station	Ameya Lambhate
<u>COMPLIANCE</u>				
14	MAHA P I D 1999	100002/2018	STATE OF VIKHROLI POLICE STATION Vs ARUNA RAMKRISHNA BHATKAR	
<u>APPEARANCE</u>				
15	MAHA P I D 1999	100018/2016	The State Vikhroli Police Station Vs Dipak Sudhakar Shivdkar .. Accused	
16	MAHA P I D 1999	100004/2017	The State of Pant Nagar Police Station Vs Dinesh Kumar Sundarlal Agrawal .. Accused	

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	MAHA P I D 1999	100006/2017	The State of Mahim Police Station Vs Nilesh Balkrishna Thakar and 3 ors.	
18	MAHA P I D 1999	100003/2018	STATE OF GAONDEVI POLICE STATION Vs RAJESH JIVA THAKKAR	
19	MISC APPLN MPID	101587/2018	The Shivsahayadri Sahakari Patpedhi Ltd Vs The State of Maharashtra Vikroli Police Station and Others	Prithviraj Sanjay Gole
20	MAHA P I D 1999	100020/2019	KHAR POLICE STATION Vs KAUSHAL KANNUBHAI CHOKSHI	PP
21	SPL.CASE	100441/2020	CHUNABHATTI POLICE STATION Vs SHANAWAZ SALIM SHAIK.....2 others	pp
22	SPL.CASE	100590/2020	MALVANI POLICE STATION Vs ABDUL SATTAR SHAIKH AND ANOTHER 01	PP
23	REMAND APPLN MPID	100582/2020	STATE GOVERNMENT E.O.W Vs DNYANESHWAR VITTHAL JACHAK	SPP
24	REMAND APPLN MPID	100700/2020	The State of Maharashtra Through L.T. Marg Police Station Vs Raj Sham Tondar	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	MAHA P I D 1999	100015/2004	STATE EOW Vs DIPAK KRISHNAKANT TONDLEKAR	SPP
<u>HEARING</u>				
2	MISC APPLN MPID	100317/2016	EOW Unit IX and others Vs Roopesh Kishor Verma	
(Main Matter SPL CASE ACB/0100019/2015)				
3	MISC APPLN MPID	100087/2017	The State of EOW GC 1 Vs DIPAK VISHRAM KHANOLKAR AND ORS.06	
4	MISC APPLN MPID	100411/2017	JAYPRAKASH PUNDLIK KHOT Vs RAJESH SURESH SHINDE / E.O.W.	Sandeep C. Kekane / Amit Ghag.
5	MISC APPLN MPID	100416/2017	EOW Vs RAJESH SURESH SHINDE AND ANOTHER 01	
(Main Matter MAHA P I D 1999/0100012/2016)				
6	MISC APPLN MPID	100041/2020	Manohar Maruti Majalkar Vs The State of Maharashtra EOW Unit-7 and Others	Sundeep R. Karnik
7	MISC APPLN MPID	100123/2020	Suryanarayan Sharma Vs The State of Maharashtra EOW Unit IX and Ors	Omkar Kulkarni
8	MISC APPLN MPID	100143/2020	N.K.G.S.B. Co-Operative Bank Ltd. Vs The State of Maharashtra EOW Office Unit No. IX	Pradhuman Chauhan
9	MISC APPLN MPID	100270/2020	Balvinder Singh Son of S. Sarjeet Singh Vs The State of Maharashtra EOW Unit 11	Prashant Mishra

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	MISC APPLN MPID	100284/2020	ASHISH KUMAR KHANDURI Vs M/S. DHANISTA BUILDERS AND DEVELOPERS AND OTHERS	M.J. BHATT
11	BAIL APPLN MPID	101048/2020	Chetan Eknath Dane Vs STATE GOVERNMENT OF E.O.W, UNIT - III	Sagar
<u>CHARGE</u>				
12	MAHA P I D 1999	100026/2018	The State of Aamboli Police Station Vs Y.P. Capital India Pvt. Ltd. and others	
<u>REPLY/SAY</u>				
13	MISC APPLN MPID	100432/2020	Suresh Jhunjunwala and Anr Vs Hasmukh D. Rambhia and Anr	Samir Vaidya
<u>APPEARANCE</u>				
14	MAHA P I D 1999	100019/2015	The State of E.O.W. Vs Rupesh Kishor Varma and 2 others.	
15	MAHA P I D 1999	100012/2016	STATE GOVERNMENT Vs Rajesh Suresh Shinde and anr	
Sub Matter: MISC APPLN MPID/0100416/2017				
16	SPL.CASE	297/2020	EOW Vs GEETA RUPESH SUTAR	PP
17	SPL.CASE	298/2020	JUHU POLICE STATION Vs Divyakant Prshuttambhi Visawadiya and ors	pp

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	MAHA P I D 1999 IA/1/2009	100005/2001	STATE GB CB CID MUMBAI. Vs SUBHASH S. KARKHANIS ORS.	SPP
Sub Matter: MISC APPLN MPID/0100442/2016				
Sub Matter: MISC APPLN MPID/0100246/2015				
<u>HEARING</u>				
2	MISC APPLN MPID	100246/2015	The State of E.O.W. and 2 other. Vs Manik Suryakant Vadhavkar	Deepak U. Yadav
(Main Matter MAHA P I D 1999/0100005/2001)				
3	MAHA P I D 1999	100004/2016	The State of Oshiwara Police Station Vs Suhas Shantaram Shirke and others	
Sub Matter: MAHA P I D 1999/0100005/2016				
4	MISC APPLN MPID	100430/2016	M/s Popular Stock and Share Services Ltd. .. Applicant Vs The Deputy Collector-cu- -competent Authority and Anr.	
5	MISC APPLN MPID	100442/2016	Popular Stock and Share Services Ltd. Through Chairman Subhash Sadashiv Karkhanis Vs Deputy Collector cum Competent Authority under MPID Act and another	
(Main Matter MAHA P I D 1999/0100005/2001)				
6	MISC APPLN MPID	101086/2017	Sunny Ramji Singh Vs State Of Maharashtra and anr	
7	MISC APPLN MPID	100670/2019	Ashok Singh Vs The State of Maharashtra EOW Unit No. 7 and Anr	Anup A. Lahoti

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	MISC APPLN MPID	100327/2020	Hemant Chandrakant Mhatre Vs The State of Maharashtra Economical Offence Wing, Unit - 7	Yogesh Dalvi
9	ABA	101086/2020	Mrs. Nazrin Shanavaz Shaikh Vs The State o Chunabhatti Police Station, Mumbai	PP
<u>EVIDENCE</u>				
10	MAHA P I D 1999	100004/2013	Shridhar Balkrishna Dharap Vs Shri. Subhash Karkharis and 4 ors	
<u>COMPLIANCE</u>				
11	MISC APPLN MPID	100839/2020	The State of Maharashtra Thr EOW Unit 7 Vs Kalpesh Sadashiv Patole and Ors 14	SPP
<u>REPLY/SAY</u>				
12	MISC APPLN MPID	101805/2019	Subhash Sadashiv Karkhanis Vs The State of Maharashtra EOW, Unit 5 and Others	Sundeep R. Karnik
<u>APPEARANCE</u>				
13	MAHA P I D 1999	100005/2016	The State of EOW Vs Ramniwas Vedram Pal and one	
(Main Matter MAHA P I D 1999/0100004/2016)				
14	MAHA P I D 1999	100004/2018	BANGURNAGAR POLICE STAION Vs R.G.C. HOLIDAYS PVT.LTD. AND ORS.03	
15	MAHA P I D 1999	100017/2019	EOW UNIT 7 Vs MANSUR KAMAL SIDDIQUE.....AND 6 OTHERS	pp
16	SPL.CASE	293/2020	EOW UNIT 7 Vs J P V CAPITAL INVESTMENT ADVISORY LLP (FE)ORS 1	pp

STEPS

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	MISC APPLN MPID	101806/2019	Subhash Sadashiv Karkhanis Vs The State of Maharashtra EOW, Unit 5 and Others	Sundeep R. Karnik

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<u>HEARING</u>				
1	MAHA P I D 1999	100024/2014	The State of Maharashtra Vs Praful Ganpat Nikam	
Sub Matter: MISC APPLN MPID/0100180/2016				
2	MISC APPLN MPID	100180/2016	The State EOW Unit 7 Vs Ganesh Shrawan Dode and others	
(Main Matter MAHA P I D 1999/0100024/2014)				
3	MISC APPLN MPID	100105/2019	Ashwin Sanzgiri Vs The State of Maharashtra Khar Police Station	Sundeep R. Karnik
4	MISC APPLN MPID	100283/2020	Gorur Ramaswami Srinivasan through POA holder Gorur Srinivasan Ramaswami Vs The State of Maharashtra EOW	Neha Chhajalane
5	MISC APPLN MPID	100285/2020	Amol Motiram Ghosalkar and Others Vs The State of Maharashtra EOW	Shahjahan Yusuf Khan
6	MISC APPLN MPID	100312/2020	Uday Gajanan Chachad Vs The State of Maharashtra EOW, CB, CID	Sarita S. Zarapkar
7	MISC APPLN MPID	100350/2020	Ralphsylvester Simon Almeida Vs The State of Maharashtra EOW Unit 7 and Others	V S Lakshmanan
8	MISC APPLN MPID	100380/2020	Vidyasagar Lalshankar Rawal Vs Plethico Pharmaceutical Ltd and Anr	Girishkumar V Pandya
9	MISC APPLN MPID	100384/2020	Nandani Prahlad Chopra Vs The State of Maharashtra EOW, CB, CID	Sarita S. Zarapkar
10	MISC APPLN MPID	100393/2020	Nalin Khandubahi Naik Vs The State of Maharashtra EOW, CB, CID	Sarita S. Zarapkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	MISC APPLN MPID	100394/2020	Neepa Nalin Naik Vs The State of Maharashtra EOW, CB, CID	Sarita S. Zarapkar
12	MISC APPLN MPID	100419/2020	Cyril Gomes Vs The State of Maharashtra Economics Offence Wing	sartaj.mr.pathan
13	MISC APPLN MPID	100420/2020	Anna Gomes Vs The State of Maharashtra Economics Offence Wing	sartaj.mr.pathan
14	MISC APPLN MPID	100433/2020	Kamal Sardarilal Khanna and Anr Vs The State of Maharashtra Economic Offence Wing	Ramdas Chavan and Sohel Syed
15	MISC APPLN MPID	100444/2020	Shankarrao N. Waychal and Others Vs The State of Maharashtra E.O.W. Police Station	Ujawala V. Karpe
16	MISC APPLN MPID	100445/2020	Nayan C. Thakkar Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
17	MISC APPLN MPID	100446/2020	Shital Harkishan Melvani Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
18	MISC APPLN MPID	100447/2020	Sarita Joan D souza Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
19	MISC APPLN MPID	100448/2020	Nayan C Thakkar Karta of HUF Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
20	MISC APPLN MPID	100449/2020	Meeta Nayan Thakkar Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
21	MISC APPLN MPID	100450/2020	Manoj Rau Ullal Vs The State of Maharashtra EOW	

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	MISC APPLN MPID	100451/2020	Geetanjali Manoj Ullal Vs The State of Maharashtra Economic Offences Wing(EOW)	
23	MISC APPLN MPID	100452/2020	Sushma Pankaj Chhichhia Vs The State of Maharashtra Economic Offences Wing (EOW)	Yogesh P. Gandhi
24	MISC APPLN MPID	100454/2020	Bhupendra Ratilal Choksi Karta of HUF Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
25	MISC APPLN MPID	100455/2020	Mihir Bhupendra Choksi Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
26	MISC APPLN MPID	100456/2020	Bhupendra Ratilal Choksi Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
<u>COMPLIANCE</u>				
27	MAHA P I D 1999	100010/2019	VIKROLI POLICE STATION Vs MONISH PRAKASH SETHI.	PP
28	MISC APPLN MPID	100811/2020	Ganesh Kumar Gupta and Others Vs The State of Maharashtra EOW and Others	Akhileshwar Sharma
<u>REPLY/SAY</u>				
29	MAHA P I D 1999	100005/2012	The State of Maharashtra Vs Sharad Shyamlal Gupta	
30	MISC APPLN MPID	101496/2019	Ramdas Maruti Sangale Vs The State of Maharashtra Vikhroli Police Station	Sandesh D. Jadhav
31	MISC APPLN MPID	101993/2019	Meena Vasant Yadav Vs The State of Maharashtra Vikhroli Police Station and Anr	Uddhav Uday Waghmare

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S.No.	Case Type	Case No.	Title	Name of Advocate
32	MISC APPLN MPID	100438/2020	Ketan Ratilal Kinariwala Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
33	MISC APPLN MPID	100439/2020	Ketan Ratilal Kinariwala Karta of HUF Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
34	MISC APPLN MPID	100440/2020	Abhi Ketan Kinariwala Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
35	MISC APPLN MPID	100441/2020	Ratilal Kantilal Kinariwala Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
36	MISC APPLN MPID	100442/2020	Nina Ketan Kinariwala Vs The State of Maharashtra Through EOW, CB, CID	Sarita S. Zarapkar
37	MISC APPLN MPID	100676/2020	Kamlesh Vyas Vs Shashikant Aapabhai Patel	Rohit Pawaskar
38	MISC APPLN MPID	100772/2020	Krishnamurthy K.V. Vs The State of Maharashtra through E.O.W.	Sartaj Pathan
39	MISC APPLN MPID	100819/2020	Laxmi Anantharaman Vs The State of Maharashtra Through EOW Unit 7 and Ors	V S Lakshmanan
40	MISC APPLN MPID	100875/2020	Vivek Vishwanath Kumar Vs The State of Maharashtra (Through EOW Unit-III)	Agrud Partners

APPEARANCE

41	MAHA P I D 1999	100022/2016	KHAR POLICE STATION. Vs GAURAV NANDLAL SINGH	
42	MAHA P I D 1999	100017/2017	State EOW Vs Shashikant Aapabhai Patel	

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43	MAHA P I D 1999	100017/2018	KHAR POLICE STATION Vs MANDAR ANIL GADKARIANR	pp
44	MISC APPLN MPID	101606/2018	Mandar Gadkari Vs The State of Maharashtra Khar Police Station	Sundeep R. Karnik

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HEARING				
1	MISC APPLN MPID	100890/2019	Nazeemkhan Shabirkhan Pathan Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
2	MISC APPLN MPID	100891/2019	Mahendra Murlidhar Gangurde Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
3	MISC APPLN MPID	100892/2019	Umesh Premkishor Boob Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
4	MISC APPLN MPID	100893/2019	Gopalkrishna Narayan Pai Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
5	MISC APPLN MPID	100894/2019	Dilip Bhagwat Bendale Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
6	MISC APPLN MPID	100895/2019	Rajan Krishna Chelkar Vs The State of Maharashtra EOW Unit-7 and Others	S. B. Bhatagunaki
7	MISC APPLN MPID	101337/2019	Asha Suresh Kamble Vs The State of Maharashtra EOW, Unit 7 and Others	S.B. Bhatagunaki
8	MISC APPLN MPID	101338/2019	Elias John Almeida Vs The State of Maharashtra EOW, Unit 7 and Others	S.B. Bhatagunaki
9	MISC APPLN MPID	101339/2019	Vrushali Sudhakar Kamble Vs The State of Maharashtra EOW, Unit 7 and Others	S.B. Bhatagunaki
10	MISC APPLN MPID	101350/2019	Rupalli Chaudhri Vs The State of Maharashtra EOW, Unit 7 and Others	S. B. Bhatagunaki
11	MISC APPLN MPID	101722/2019	Ravindra Gulabrao Ahire Vs The State of Maharashtra EOW- Unit 7 and Others	Jatin Jamkhani / S.B. Bhatagunaki

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12	MISC APPLN MPID	101807/2019	Subhash Sadashiv Karkhanis Vs The State of Maharashtra EOW, Unit 5 and Others	Sundeep R. Karnik
13	MISC APPLN MPID	101836/2019	Phoenix ARC Private Limited Vs Elder Health Care Limited and Others	Vivek Patil and Associates
14	MISC APPLN MPID	101992/2019	Hemant Arvind Kapadiya Vs The State of Maharashtra EOW	AVC and Associates
15	MISC APPLN MPID	100010/2020	Fakhruddin Taher Poonawala Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki
16	MISC APPLN MPID	100013/2020	Kalpna Badrinath Patil Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki
17	MISC APPLN MPID	100014/2020	Pankaj Diwakar Deore Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki
18	MISC APPLN MPID	100015/2020	Rucha Amit Kulkarni Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki
19	MISC APPLN MPID	100016/2020	Badrinath Pandit Patil Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki
20	MISC APPLN MPID	100025/2020	The State of Maharashtra Through Competent Authority Vs Lodha Developers Private Limited and Others	
21	MISC APPLN MPID	100070/2020	Pravin Rameshchandra Kurdekar Vs The State of Maharashtra EOW Unit 7 and Others	S.B. Bhatagunaki

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22	MISC APPLN MPID	100770/2020	Dhiraj Raghunath Shetty Vs State of Maharashtra EOW Unit 11 and Others	Shailesh Kantharia
<u>COMPLIANCE</u>				
23	MISC APPLN MPID	100668/2020	Hemant Ramesh Mhatre and Anr Vs Deputy Collector and Competent Authority (MPID) and Others	S.B. Bhatagunaki
<u>APPEARANCE</u>				
24	MAHA P I D 1999	100003/2017	The State of Khar Police Station Vs Uday Suresh Surve .. Accused	
25	MISC APPLN MPID	100785/2020	Sudheer Sudhakar Parulekar Vs State of Maharashtra Thr EOW Unit 7 and other	S B Bhatagunaki
26	MISC APPLN MPID	100786/2020	Manjusha Rajendra Seludkar Vs State of Maharashtra and other 2	S B Bhatagunaki
27	REMAND APPLN MPID	100704/2020	The State - EOW, Mumbai Vs Harish Jayprakash Dixit	PP
